

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.251 of 2012
(P&NG)**

Dated: 6th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Torrent Power Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apporva Mishra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1
Mr. Piyush Joshi
Ms. Sumiti Yadava for R-2

ORDER

The issues raised in this Appeal have also been raised in the other Appeal No. 222 of 2012 , which has been allowed today.

Therefore, this Appeal has to be allowed in terms of the Judgment rendered in Appeal no. 222 of 2012.

Accordingly, the Appeal is allowed.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**